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(d) what other steps will be taken to modernise Air Traffic Control in Delhi and other International Airports?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) and (b) No, Sir.

(c) and (d) Secondary surveillance radars have already been installed at Hyderabad and Thiruvananthapuram, Modernisation of Air Traffic Control .System of Mumbai and Delhi Airports has been taken up at an estimated cost of Rs. 423.89 crores. The equipment is being installed and tested and is likely to be commissioned by June, 1997. The Air Traffic Control Systems at Calcutta, Chennai, Guwahati and Ahmedabad airports are being augmented and likely to be completed by December, 1997. In addition, communication and navigational facilities at other airports of the country are being updated/modernised in a phased manner.

about Complaints by exporters malpractices in Customs Department

1877. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of FINANCE be pleased to state:

- (a) Whether it is a fact that several exporters have complained about the malpractices in the Customs Department regarding some drawback or any other facility given to them;
- (b) if so, the details of the complaints; and
- (c) what necessary steps have been taken to attend to these complaints and to prevent such things in future?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) (a) to (c) Some complaints have been received from exporters regarding delay in processing of documents, malpractices and different interpretations by different officers. Enquiries are conducted on the complaints and where evidence of wrong doing is found, action is taken. Each Custom House has a Public Grievance Committee for redressal of such

complaints and senior officers take immediate remedial action as and when matter is brought to their notice. Besides, watchdog committees chaired Commissioner/Addl. Commissioner have been instituted to look into such grievance. An officer of the rank of Assistasnt and Additional Commissioner in each of the Custom houses and an officer of the level of Joint Secretary in the Ministry has been designated as the Nodal Officer for attending such complaints/grievances. Regular monthly Interministerial meetings also take place to sort out the- issues relating to interpretation of licensing policy/ regulations between Customs and DGFT.

Encouraging Voluntary Blood Donation in Gujarat

1878. SHRIMATI **ANANDIBEN** JETHABHAI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether Government propose to encourage voluntary blood donation in the country, particularly in Gujarat, only through selected blood banks in order to discourage professional blood donors;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF THE HEALTH AND FAMILY WELFARE (SHRI SALEEM IABAL SHERVANI): (a) to (c) To encourage voluntary blood donation in the country, Government have launched a massive motivational campaign through mass-media and one-to-one communication at all the Blood Banks. The campaign gets intensified around 1st October each year being the National Day for Voluntary Blood Donation when a large number of activities directed towards Voluntary Blood Donation are undertaken. Gujarat State has also drawn up a suitable programme for generating the required quantity of blood through Vofuntary Blood Donation Programme and discouraging professional donors.